

(b) if so, the quantum of the lands which became fallow due to non-supply of canal waters;

(c) whether there is any proposal to construct a regulator at chain No. 105; and

(d) if so, the details thereof?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The old regulators at chain Nos 83 and 105 have been dismantled. There is no regulator at chain No. 20.

(b) No lands have become fallow due to the dismantling of the Regulator at Chain No 83 as the Canal has been so designed at this point that the level of water will be high thus ensuring supply of canal water to the areas served by that Regulator. The position in respect of the Regulator at Chain No 105 is being ascertained.

(c) Yes.

(d) Information in this respect is being collected and will be laid on the table of the House as early as possible.

CD. and NES in Punjab

1602. **Shri Daljit Singh:** Will the Minister of Community Development and Cooperation be pleased to state the total amount given to the Punjab State during 1958-59 so far under the following heads:

- (i) the Community Projects, and
- (ii) the National Extension Service?

The Deputy Minister of Community Development and Cooperation (Shri B. S. Murthy): The amount allocated to the Government of Punjab on account of Central share of expenditure on the CD Programme for 1958-59 is Rs. 128.10 lakhs, including Rs. 55.16 lakhs as loan.

The distinction between CD and NES Block has been abolished with effect from 1-4-1958.

Railway Coolie Sahayog Samiti

1603. { **Shri P. G. Sen:**
Shri Bholanath Biswas:

Will the Minister of Railways be pleased to state:

(a) whether Railway Coolie Sahayog Samiti at Katihar, North East Frontier Railway, has been formed;

(b) when it was registered;

(c) the date of termination of the first contract given to the Assam Roadways, Katihar; and

(d) the date on which the handling labour contract to the Assam Roadways, Katihar, was extended for three years?

The Deputy Minister of Railways (Shri Shahnawaz Khan): (a) Yes.

(b) It is understood to have been registered in July, 1958

(c) 31-8-60

(d) Does not arise in view of the first contract expiring only on 31-8-60

Posts and Telegraphs Building at Pithoragarh

1604. **Shri J. B. S. Bist:** Will the Minister of Transport and Communications be pleased to refer to the reply given to Unstarred Question No 1539 on the 11th September, 1957 and state:

(a) whether the construction of Posts and Telegraphs Building at Pithoragarh has since been completed;

(b) if not, the reasons therefor; and

(c) when it will be completed?

The Minister of State in the Ministry of Transport and Communications (Shri Raj Bahadur): (a) Not yet.

(b) The construction has not been resumed on account of certain difficulties. The C.P.W.D. had to call for tenders thrice, as no suitable tender on the basis of estimated cost was